

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1207  
ANSWERED ON:13.08.2013  
CORRUPTION IN CASES OF ARM LICENCES  
Singh Shri Yashvir

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government has received representations from the public representatives regarding irregularities and malpractices in cases of extension of area validity of arms licences in Delhi; and

(b) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): Yes, Madam. 13 representations from some Members of Parliament regarding irregularities and malpractices in cases of extension of area validity of arms licences in Delhi have been received in this Ministry and forwarded to GNCT of Delhi for appropriate action.